

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA No. 99/2019

This the 19th day of August, 2019

Hon'ble Ms. Aradhana Johri, Member (A)

Sh. Jagmal Singh
Aged about 76 years,
Retired as Deputy Postmaster Karnal
C/o. Devender Gupta, House No. 490
Gali No. 36, Omkar Nagar-C,
Trinagar,
New Delhi.Applicant

(By Advocate : Ms. Kiran Ahlawat for Mr. Ashwani K. Upadhyay)

Versus

1. The Director General,
Department of Posts,
Dak Bhawan, Sansad Marg,
New Delhi-110 001.
2. The Chief Post Master General,
Haryana Circle,
Ambala-133 001.
3. Director of Accounts, CPMG Office,
Haryana Circle,
Ambala.
4. Ministry of Personnel, P. G. & Pensions
Through its Secretary, III Floor,
Lok Nayak Bhawan,
New Delhi.Respondents

(By Advocate : Mr. Satish Kumar)

O R D E R (ORAL)

Ms. Kiran Ahlawat, learned proxy counsel for applicant wants to withdraw the O.A with liberty to avail the remedies

in accordance with law.

2. The O.A is dismissed as withdrawn with the aforesaid liberty as prayed for.

(Aradhana Johri)
Member (A)

/Mbt/